

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 31<sup>st</sup> May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 361/2017	Dr. Tanzeen Fatima Vs. State of Uttarakhand	
2.	Original Application No. 369/2017	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant
3.	Original Application No. 381/2017	Gaurav Kumar Bansal Vs. State of U.P. & Ors.	Mr. Gaurav Kumar Bansal, Adv. in person
4.	Original Application No. 384/2017 (M.A. No. 720/2017 & M.A. No. 721/2017)	Pathranand, the disciple of : Swami Bajranand Ji Maharaj Vs. State of Madhya Pradesh & Ors.	Mr. Daleep Dhyani & Mr. Deepak Kohali, Advs. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 551/2016	Dr. Ashwini Agarwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for R-1, 3 & 6 Mr. Rajat Sanjeet Purohit, Adv. for R-4 & 7 Mr. Praveen Choudhary, JLO for RIICO
6.	Original Application No. 203/2017	Sh. Hazi Arif Vs. Ghaziabad Nagar Nigam & Ors.	Mr. R. Venkataraman & Mr. Adesh Kumar, Advs. for Applicant  Ms. Priyanka Swami, Adv. for R-1 Mr. Raman Yadav, Adv. for R-2 Mr. Rajesh Raina, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB
<b>FOR HEARING</b>			
7.	<b>Execution Application No. 09/2016 IN O.A. No. 177/2013</b>	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv.
8.	<b>Execution Application No. 27/2016 (M.A. No. 114/2017) IN O.A. No. 03/2016</b>	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person  Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
9.	Original Application No.	Ajay Tyagi	Mr. Pawan Upadhyay, Adv. for Applicant

	258/2015	Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
10.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr.  Vs. Union of India &Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant  Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I.K. Kapila, Adv. for Okhla CETP Society
11.	Original Application No.125/2013	Rameshwar Singh  Vs. State of U.P. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Abhishek Yadav, Adv. for R-1, 2 & 5 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhayani, Adv. for R-3 Mr. Avijit Bhushan, Adv. for R-4 Mr. Ashish S. Kulshrestha, Adv. for R-6 Mr. Vikas Malhotra, Adv. for R-7 Mr. A. Kulshrestha, Adv. for UPSIDC Mr. Tarunvir Singh Khehar, Adv.

Date : 31<sup>st</sup> May, 2017

Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
12.	Original Application No. 36/2016 <b>AND</b> R. A. No. 27/2016 <b>IN</b> O.A. No. 36/2016 <b>(Civil Appeal No. 4369- 4370 of 2017)</b>	Khilar Singh Tanwar  Vs. Union of India	

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